(b)	2007	2008	2009	
	09	17	16	

These figures are for the period January to December i.e. Calendar year

- (c) Types of cases involve demanding and accepting illegal gratification, disproportionate assets, and financial impropriety.
 - (d) Normally there is no delay in granting sanction of prosecution.

Bharuch-Dahej rail line

1481. SHRI NATUJI HALAJI THAKOR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has agreed to include Bharuch-Dahej rail line into current Railway Budget of 2010-11 and made provisions of funds;
 - (b) if so, the details thereof;
- (c) the time limit fixed for the implementation of the project and gauge conversion of Bharuch-Dahej line on agreement between GMB-DAHEJ SEZ Limited, GNFC Adani and RVNL;
 - (d) if so, the time limit fixed for implementation of the project; and
- (e) whether the project also covers the facility of double stack container agreement as part of the dedicated freight corridor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (d) Rs.125.01 crore has been provided for Bharuch-Samni-Dahej gauge conversion project in Railway Budget 2010-11. The project has been targeted for completion during 2010-11.

(e) Bharuch-Dahej rail line is not a part of Western Dedicated Freight Corridor Project. However, the line has been identified as a feeder route of Western Dedicated Freight Corridor. The section for the present will be for single stack container running.

Setting up of steel plants in H.P.

†1482. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of STEEL be pleased to state:

[†]Original notice of the question was received in Hindi.

- (a) whether it is a fact that Government is going to set up two new steel plants in Himachal Pradesh for which special committee members have been selected;
- (b) if so, the details of the members along with the date by which these plants would be ready and become operational;
- (c) whether the original and permanent residents of Himachal Pradesh "Himachali Bonafied" would get preference while providing employment in these plants; and
 - (d) if so, the extent of preference to be given to them and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) to (d) Steel Authority of India Limited (SAIL) has planned to set up one TMT Bar Mill at Steel Processing Unit (SPU) at Kandrori District Kangra in Himachal Pradesh with a capacity of 1,00,000 tonnes per annum. The project is under execution and the expected date of completion is by first quarter of 2012. The possibility of setting up an additional SPU in Himachal Pradesh is being explored.

A three member Committee had been constituted comprising of representatives from SAIL, Government of Himachal Pradesh and Confederation of Indian Industry to examine *inter-alia* activities towards expanding the manufacturing base of steel products in the State of Himachal Pradesh.

As the Steel Processing Unit is at initial stage of execution, it is premature to comment upon the preference in employment to be given to any category.

Rehabilitation of indigenous and tribal people

1483. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of STEEL be pleased to state:

- (a) whether any concrete steps have been taken for steel capacity expansion and achieving cost effectiveness so that in the coming decade substantial reduction in operating and raw material cost is achieved when the capacity is estimated to rise 110 mtpa by 2019-20;
 - (b) if so, whether the rehabilitation of indigenous and tribal people, as iron ore mining is